

# THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTICE

Imphal, the 11<sup>th</sup> July, 2022

No. HCM/D-1/2017-Estt(II)/Pt./ : The seniority list of applicants who have applied for appointment under Die-in-Harness Scheme in the District Courts of Manipur is hereby issued as under:

Sl. No.	Name of deceased	Post Held	Date of demise	Name of claimant
1	Ph. Iboyaima Singh	Peon	29-11-2000	Phuritsabam Bhumeshor Singh
2	Y. Gojendro Singh	Peon	02-12-2003	Y. Saratchandra Roy
3	Chongtham (o) Sumalata Devi	LDC	12-09-2004	Ch. Bhubaneshwori Devi
4	Ksh. Joykumar Singh	LDC	19-05-2006	Ksh.(o) Ibeyaima Devi
5	K. Jefferson	LDC	22-07-2006	Pamreichong Khodang
6	S. Raghumani Singh	Peon	20-02-2007	Sapam Binanta Singh
7	R.K. Sarat Singh	Sheristadar	17-09-2007	R.K. (o) Ashangbi Devi
8	Md. Janamuddin	LDC	07-04-2009	Md. Zakriya
9	Risinang Gonmei	Chowkidar	30-12-2009	Chiuluandunang Gonmei
10	Irengbam Shamsion Singh	Chowkidar	25-04-2010	Irengbam (o)Thoi Devi
11	M. Thotwon	Process Server	25-12-2010	M. Kapangsing
12	Asem Sunil Meitei	Peon	15-06-2011	Asem (o) Kamala Leima
13	G.Chandra Sharma	Peon	06-01-2012	Gotimayum Arbin Sharma
14	H. Sandananda Singh	LDC	08-05-2013	H. Dayananda Singh
15	P. Dikhonang	Process Server	10-07-2013	Jianthuingam Panmei
16	L. Kalachand Singh	Process Server	27-11-2013	Lourembam Sanamani Singh
17	Usham Manglem	Peon	30-12-2014	Suresh Usham
18	Ng.Simon Naga	Process Server	20-10-2015	Ng. Kingsongwililu
19	K. Krishnachandra Sharma	Process Server	10-03-2016	Kakchingtabam Jiten Sharma
20	L. Ibocha Singh	Bailiff	22-12-2017	Leimapokpam Premchand Singh
21	M. Joykumar Singh	Daftry	26-06-2019	Moirangthem Romeshkumar Singh
22	P. Sharatkumar Singh	UDC	12-09-2019	Puyam Bikash Singh

If the name of any applicant who has applied for appointment under the scheme has been left out, he/she may submit details of such application through e-mail ([claims.hcmrecruitment@gmail.com](mailto:claims.hcmrecruitment@gmail.com)) with subjectline as '**Application under DIH Scheme**' or a hard copy to the Registry on or before **26<sup>th</sup> July, 2022**. Further, any objection/claims (if any) to the above order of seniority may be submitted in writing/email to the Registry on or before the above mentioned deadline. No objection/claim or submission of application details shall be entertained after the stipulated time.

Sd/-

(YUMKHAM ROTHER)  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR  
Imphal, the 11<sup>th</sup> July, 2022

Endt. No. HCM/D-1/2017-Estt(II)/Pt./ 11890-98

Copy to :-

1. The Joint Registrar (Judl.), High Court of Manipur.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
4. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
5. The System Analyst, High Court of Manipur.  
**- for uploading the same in the official website of this Registry**
6. The P.S. to Registrar General, High Court of Manipur.
7. The Superintendent (Estt-II), High Court of Manipur.
8. The Editor - (1) Poknapham (Manipuri), (2) Sangai Express (English)  
**- for publication of the above notice in the newspaper in appropriate size for one day and submit the bill in triplicate copies for early payment.**
9. Notice Board/Guard File/Order Book.
10. Concerned File.

  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR